

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1086/2021

JITENDRA SINGH

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(IA No. 69030/2022 - GRANT OF BAIL)

Date : 20-05-2022 These matters were called on for hearing today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Appellant(s) Mr. Vishwajit Singh, Sr. Adv.
Ms. Veera Kaul Singh, AOR
Ms. Ridhima Singh, Adv.
Mr. Pankaj Singh, Adv.
Mr. Vignesh Singh, Adv.

For Respondent(s) Mr. Siddharth Dave, Sr. Adv.
Mrs. Pragya Baghel, AOR
Mr. Sourabh Tandon, Adv.

Mr. Anuvrat Sharma, AOR
Mr. Ajay Kumar Prajapati, Adv.
Ms. Alka Sinha, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In terms of the letter circulated by learned counsel for the
Respondent, let the matter is adjourned for the day.

List on a non-miscellaneous day in the Month of August, 2022.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)